(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	108267000	2	108267000	41.14	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	16	57646100	16	57646100	21.9	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	13	2807870	13	2807870	1.07	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	9009070	1	9009070	3.42	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	84	85453500	84	85453500	32.47	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NA
	Total	116	263184000	116	263184000	100.00	0	0	0	